

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No.407/1996

Coram: Hon'ble Shri B.N. Bahadur, Member (A)
Hon'ble Shri S.L. Jain, Member (J)

Date of Decision: 22.8.2000

Mr. Arun Kumar Singh ... Applicant

vs.

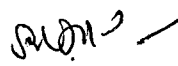
Union of India & Ors. .. Respondents.

ORDER (ORAL)


Per B.N. Bahadur, Member (A):

Learned Counsel Shri Rege is present for Applicant and Shri V.S. Masurkar, Counsel for Respondents.

Shri Rege states that he wants to withdraw the Application as he is no longer interested in pursuing the matter. Application is, therefore, dismissed as withdrawn.


(S.L. Jain)
Member (J)

sj*



(B.N. Bahadur)
Member (A)